

IN THE HIGH COURT OF BOMBAY AT GOA.

LD-VC-BA-116/2020

Perpetua Fernandes @ Perpetua
Domnic Rocha

...Applicant.

Vs

State and Anr.

...Respondents.

Ms. C. Collasso, Advocate for the Applicant.

Coram:- DAMA SESHADRI NAIDU, J.

Date:15th December 2020.

P.C.

The learned counsel for the respective parties represent that there is a likelihood of amicable settlement, if parties come to the negotiation talk, though the complaint has a criminal element.

2. Post the matter on 17.12.2020
3. In the meanwhile, there shall be no arrest.

DAMA SESHADRI NAIDU, J.

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